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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/1/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/12/2018  
NAME OF THE TRANSFEROR : DEVA PROPERTIES LTD  
NAME OF THE TRANSFERRE :  
UNDER SECTION : 14(1)

S.No.	Name (in Capital)	Represented by	Signature
1.	K. RAVICHANDRAN PCS	Petitioner	[Signature]
2.	Punjab and Sind Bank	Tenant m/c. Sampath Kumar Acc 7401524757	[Signature] 24/1/18

**ORDER**

PCS representing the petitioner present. Counsels representing Canara Bank and Punjab and Sind Bank are present and prayed for time to make submissions regarding the objections to this CP. Time is enlarged at request. Put up on 21.02.2018.

-sdr-

(S VIJAYARAGHAVAN)  
Member(Technical)

sdr

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)